

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 278 of 2013
IA-439 of 2013, IA-401, 402 of 2012, IA-71, IA-245, IA-439, IA-442 of
2013 in Appeal No. 246 of 2012
&
Appeal No.229 of 2012 & IA-368 of 2012

Dated : 13th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 278 of 2013

Reliance Infrastructure Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza, Mr. Aditya Panda

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1

Mr. Ramji Srinivasan, Sr. Adv.
Ms. Kanika Chugh
Ms. Perna Priyadarshini for R-2

IA-439 of 2013, IA-401 & 402 of 2012, IA-71,
IA-245, IA-439, IA-442 of 2013 in
Appeal no. 246 of 2012

Tata Power Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Kanika Chugh
Ms. Perna Priyadarshini

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
 Mr. J.J. Bhatt, Sr. Adv.
 Ms. Anjali Chandurkar
 Mr. Hasan Murtaza,
 Mr. Aditya Panda for R-2

Appeal No.229 of 2012 & IA-368 of 2012

Reliance Infrastructure Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
 Ms. Anjali Chandurkar
 Mr. Hasan Murtaza,
 Mr. Aditya Panda

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
 Mr. Ramji Srinivasan, Sr. Adv.
 Ms. Kanika Chugh
 Ms. Perna Priyadarshini for R-2

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Commission in Appeal No. 278 of 2013 for some time.

Post the matters for further hearing on **14.02.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
 ts/js

(Justice M. Karpaga Vinayagam)
Chairperson